

10

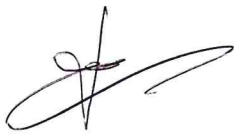

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/10 & 11/CAA/2017
NAME OF THE TRANSFEROR : VALEO INDIA PVT LTD
NAME OF THE TRANSFERRE : VALEO LIGHTING SYSTEMS INDIA PVT LTD
UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1.	ARI SANKAR MANI Pawan JHABAKH	Transfer Company of Transfer Company	 
----	----------------------------------	--	---

ORDER

Shri Pawan Jhabakh, counsel for the applicant present. Representative of the Official Liquidator present and submitted that the report has not been filed and sought time for the same. Time extended at request. Counsel for the applicant is directed to get the report expedited. Put up on **21.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc